

MR. DEPUTY-SPEAKER: They are all under consideration. (*Interruptions*). Privilege motions should not be read here.

(*Interruptions*).*

MR. DEPUTY-SPEAKER: I think I have satisfied all of you. We will go to the next item. (*Interruptions*). That is all over. I have gone to the next item Papers to be laid on the Table. (*Interruptions*). I am not permitting anybody. Please don't record anything.

(*Interruptions*)*

12.10 hrs.

PAPERS LAID ON THE TABLE

Annual Report of and Review on Indian Council of Historical Research for 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.

[Placed in Library. See No. LT-2312/81].

— Annual Report etc. of National Cancer Research Centre, Calcutta for 1978-79.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Cancer Research Centre, Calcutta, for the year 1978-79 along with Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2313/81].

Notifications under Government Savings Banks Act, Government Savings Certificates Act and Post Office Savings Banks Rules.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Post Office Savings Banks (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 206(E) in Gazette of India dated the 25th March, 1981, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

(2) A copy of the Post Office Saving Certificates (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 222(E) in Gazette of India dated the 28th March, 1981, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.

(3) A copy of Notification No. GSR 207(E) (Hindi and English versions) published in Gazette of India dated the 25th March, 1981